

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/3097/2020

This the 05th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Jahangir Ahmad Bhat (Age 21 years) S/o Abdul Rehman Bhat, R/o Rambirgarh, Tehsil & District Srinagar, Kashmir..

.....Applicant

(Advocate:- Mr. Onkar Singh-**Not Present**)

Versus

1. State of J&K through Commissioner/Secretary, Education Department, Civil Secretariat, Jammu/Srinagar and 3 ors.

.....Respondents

(Advocate: Mr. Sudesh Magotra, Deputy Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e., 12.02.2021, nobody had joined the video conference on behalf of the applicant and the case was listed for today i.e., 05.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**